

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 28/(MAH)/2017  
CA No.


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: Span Caplease Pvt. Ltd.  
V/s.  
M/s. Association of National Exchanges Members  
of India

SECTION OF THE COMPANIES ACT: 98 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Louanath Mishra	Advocate for petitioner	

ORDER

C.P. No. 28/98/NCLT/MB/MAH/2017

At request of the Petitioner appearing herein, list this matter on 03.03.2017

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial).

Sd/-  
V. NALLASENAPATHY  
Member (Technical).